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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL: HYDERABAD BENCH
AT HYDERABAD

C.P.No. 68 OF 1998.

in

D.A.No.1469 OF 1996

DATE OF ORDER:28-8-1998.

Between:

G.Sridhar Rao.

.. Applicant

a n d

1. Sri A.V. Gokak,
Chairman, Telecom Commission,
New Delhi.

2. Sri A.Suryasriramulu,
The Chief General Manager,
Telecommunication, A.P.Circle,
Hyderabad.

.. Respondents

COUNSEL FOR THE APPLICANT :: Mr.K.Lakshminarasimha

COUNSEL FOR THE RESPONDENTS: Mr.N. R.Devaraj

CORAM:

THE HON'BLE SRI R.RANGARAJAN, MEMBER (ADMN)

A N D

THE HON'BLE SRI B.S.JAI PARAMESHWAR, MEMBER (JUDL)

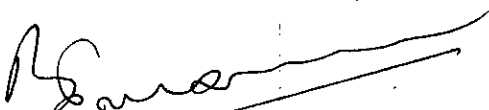
: O R D E R :

ORAL ORDER (AS PER HON'BLE SRI R.RANGARAJAN, MEMBER (A))

Heard Mr.Lakshman Rao for Mr.K.Lakshminarasimha
for the Applicant and Mr.N. R. Devaraj for the Respondents.

2. The learned Counsel for the Applicant submits
further
that there is no/order necessary in this C.P.

Hence the C.P. is closed.


(B.S.JAI PARAMESHWAR)
MEMBER (JUDL)


(R.RANGARAJAN)
MEMBER (ADMN)

28/8/98

Dated: this the 28th day of August, 1998

Dictated to steno in the Open Court

DSN

DR